

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/42(KB)2022
IA(COMPANIES.ACT)/31(KB)2024, IA(COMPANIES.ACT)/5(KB)2024,
IA(COMPANIES.ACT)/152(KB)2023, RA/2(KB)2023,
IA(COMPANIES.ACT)/100(KB)2023, IA(COMPANIES.ACT)/26(KB)2023,
IA(COMPANIES.ACT)/84(KB)2024, IA(COMPANIES.ACT)/85(KB)2024

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	VIRDHI COMMERCIAL CO LTD VS GLITTEK INFRASTRUCTURE PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Mr. Sanjay Kr. Gupta, CS] For the Petitioner
Mr. Rohit Kr. Keshri, Adv.]
Mr. Ankit Chaurasia, Adv.]

Mr. Rishav Banerjee, Adv.] For the Intervenor
Mr. Jayabrata Mukherjee, Adv.]

Mr. Jishnu Chowdhury, Adv.]
Mr. Aditya Garodia, Adv.]
Ms. Rashmi Singhee, Adv.]
Ms. Ujjaini Chatterjee, Adv.]
Mr. Pintu Ghosh, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **24.06.2024** at **12:30 p.m.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**